

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—ELEVENTH SESSION

(1st August to 9th September 1960)



**LOK SABHA SECRETARIAT
NEW DELHI**

XI

RESUME OF WORK DONE BY LOK SABHA DURING THE ELEVENTH SESSION OF SECOND
LOK SABHA

Period of Session: 1st August to 9th September, 1960.

Number of Sittings: 31

Number of Sitting hours, 203 hours 33 minutes.

1. **Adjournment Motions:**

Consent withheld by Speaker: 22

Admitted: Nil

2. **Bills:**

A. GOVERNMENT BILLS

(i) *Introduced:*

1. The Rubber (Amendment) Bill, 1960.
2. The Banking Companies (Amendment) Bill, 1960.
3. The International Development Association (Status, Immunities and Privileges) Bill, 1960.
4. The Standards of Weights and Measures (Amendment) Bill, 1960.
5. The Appropriation (No. 3) Bill, 1960.
6. The Appropriation (Railways) No. 4 Bill, 1960.
7. The Central Excises (Conversion to Metric Units) Bill, 1960.
8. The Indian Trade Unions (Amendment) Bill, 1960.
9. The Customs Duties and Cesses (Conversion to Metric Units) Bill, 1960.
10. The Bilaspur Commercial Corporation (Repeal) Bill, 1960.
11. The Appropriation (No. 4) Bill, 1960.
12. The Banking Companies (Second Amendment) Bill, 1960.
13. The Preference Shares (Regulation of Dividends) Bill, 1960.
14. The Indian Post Office (Amendment) Bill, 1960.
15. The Employees' Provident Funds (Amendment) Bill, 1960.
16. The Motor Vehicles (Amendment) Bill, 1960.

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(ii) *Bills passed by Rajya Sabha and laid on the Table:*

1. The Evacuee Interest (Separation) Amendment Bill, 1960.
2. The Agricultural Produce (Grading and Marking) Amendment Bill, 1960.
3. The Drugs (Amendment) Bill, 1960.
4. The Press and Registration of Books (Amendment) Bill, 1960.
5. The Delhi Primary Education Bill, 1960.
6. The Indian Aircraft (Amendment) Bill, 1960.
7. The Indian Museum (Amendment) Bill, 1960.

(iii) *Referred to Joint Committee:*

1. The Motor Transport Workers Bill, 1960.
2. The Religious Trusts Bill, 1960.

(iv) *Joint Committees—Evidence on Bills laid on the Table:*

1. The Companies (Amendment) Bill, 1959.
2. The Children Bill, 1959—(pending in Rajya Sabha).

(v) *Joint Committee—Extension of time for the presentation of the Report:*

The Companies (Amendment) Bill, 1959—Time further extended upto the 16th August, 1960.

(vi) *Report of Joint Committee presented:*

The Companies (Amendment) Bill, 1959.

(vii) *Report of the Joint Committee laid on the Table:*

1. The Delhi Primary Education Bill, 1960.
2. The Children Bill, 1959.

(viii) *Bills passed:*

1. The Delhi Land Holdings (Ceiling) Bill, 1959, as reported by the Joint Committee.
2. The Manipur Land Revenue and Land Reforms Bill, 1959, as reported by the Joint Committee.
3. The Tripura Land Revenue and Land Reforms Bill, 1959, as reported by the Joint Committee.
4. The Tripura Municipal Law (Repeal) Bill, 1960.
5. The Plantations Labour (Amendment) Bill, 1960.
6. The Rubber (Amendment) Bill, 1960.
7. The Cotton Transport (Amendment) Bill, 1960, as passed by Rajya Sabha.
8. The Taxation Laws (Amendment) Bill, 1960.
9. The Banking Companies (Amendment) Bill, 1960.
10. The International Development Association (Status, Immunities and Privileges) Bill, 1960.
11. The Appropriation (No. 3) Bill, 1960.

12. The Appropriation (Railways) No. 4 Bill, 1960.
13. The Press and Registration of Books (Amendment) Bill, 1960 as passed by Rajya Sabha.
14. The Agricultural Produce (Grading and Marking) Amendment Bill, 1960, as passed by Rajya Sabha.
15. The Evacuee Interest (Separation) Amendment Bill, 1960, as passed by Rajya Sabha.
16. The Central Excises (Conversion to Metric Units) Bill, 1960.
17. The Standards of Weights and Measures (Amendment) Bill, 1960.
18. The Indian Trade Unions (Amendment) Bill, 1960, as passed by Rajya Sabha.
19. The Appropriation (No. 4) Bill, 1960.
20. The Drugs (Amendment) Bill, 1960, as passed by Rajya Sabha.
21. The Customs Duties and Cesses (Conversion to Metric Units) Bill, 1960.
22. The Banking Companies (Second Amendment) Bill, 1960.
23. The Delhi Primary Education Bill, 1960 as passed by Rajya Sabha.

(ix) Bills passed by Houses of Parliament and assented to by the President—laid on the Table:

1. The Finance Bill, 1960.
2. The Reserve Bank of India (Amendment) Bill, 1960.
3. The Appropriation (Railways) No. 3 Bill, 1960.
4. The Estate Duty (Amendment) Bill, 1960.
5. The Supreme Court (Number of Judges) Amendment Bill, 1960.
6. The Indian Boilers (Amendment) Bill, 1960.
7. The Hindu Marriages (Validation of Proceedings) Bill, 1960.
8. The Bombay Reorganisation Bill, 1960.
9. The Representation of the People (Amendment) Bill, 1960.
10. The Rubber (Amendment) Bill, 1960.
11. The Cotton Transport (Amendment) Bill, 1960.
12. The Agricultural Produce (Grading and Marking) Amendment Bill, 1960.
13. The Press and Registration of Books (Amendment) Bill, 1960.
14. The Evacuee Interest (Separation) Amendment Bill, 1960.

B. PRIVATE MEMBERS' BILLS

(i) Bills Introduced:

1. The National Monuments Commission Bill, 1960 by Shri C. R. Narasimhan.
2. The Converts Marriage Dissolution Bill, 1960 by Shri Prakash Vir Shastri.
3. The Restrictions on Edible Oils (for Manufacture of Soap) Bill, 1960 by Shri Jhulan Sinha.

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4. The Defence Forces Provisions Bill, 1960 by Shri Jhulan Sinha.
5. The Restoration of Places of Religious Worship Bill, 1960 by Shri Prakash Vir Shastri.
6. The Indian Institute of Archaeology Bill, 1960 by Shri C. R. Narasimhan.
7. The Legal Practitioners (Amendment) Bill, 1960 (*Amendments of sections 14 and 15*) by Shri Hem Raj.
8. The Legislative Councils (Composition) Bill, 1960 by Shri Shree Narayan Das.
9. The Indian Penal Code (Amendment) Bill, 1960 (*Substitution of new section 302*) by Shri Ajit Singh Sarhadi.
10. The Hindu Marriage (Amendment) Bill, 1960 (*Amendment of section 23*) by Shri Ajit Singh Sarhadi.
11. The Prevention of Pollution of Water, and Air (in Union Territories) Bill, 1960 by Shri Jhulan Sinha.
12. The Mines (Amendment) Bill, 1960 (*Amendment of sections 12, 64 etc.*) by Shri Jhulan Sinha.
13. The Factories (Amendment) Bill, 1960 (*Insertion of section 9A*) by Shri Jhulan Sinha.
14. The Labour Exploitation (Prohibition) Bill, 1960 by Shri Jhulan Sinha.
15. The Code of Criminal Procedure (Amendment) Bill, 1960 (*Amendment of Section 162*) by Shri K. T. K. Tangamani.
16. The Code of Civil Procedure (Amendment) Bill, 1960 (*Amendment of Section 92*) by Shri Ram Krishan Gupta.
17. The Indian Penal Code (Amendment) Bill, 1960 (*Amendment of Section 405 etc.*) by Shri Ram Krishan Gupta.
18. The Companies (Amendment) Bill, 1960 (*Insertion of new sections 13A and 624A and amendment of section 293*) by Shri M. R. Masani.

(ii) *Bills withdrawn:*

1. The Ceilings on Salary (in Private Sector) Bill, 1960 by Shri A. M. Tariq.
2. The Social Customs (Curtailement of Expenditure) Bill, 1958 by Shri Jhulan Sinha.
3. The Indian Contract (Amendment) Bill, 1958 (*Amendment of Sections 69 and 129*) by Shri Satis Chandra Samanta.

(iii) *Bill negatived:*

The old Age Marriage Restraint Bill, 1958 by Shri Mohan Swarup.

(iv) *Bill returned by Rajya Sabha with amendment and laid on the Table:*

The Code of Criminal Procedure (Amendment) Bill, 1959. (by Shrimati Subhadra Joshi).

3. Calling Attention—Statements Made/Laid Regarding Notices Under Rule 197:

Sl. No.	Subject	Name of Member	Name of Minister and date of the statement
1	2	3	4
1	Outcome of Finance Minister's recent tour of Foreign countries.	Shri S. Ahmed Mehdi	Shri Morarji Desai 3-8-1960.
2	Anti-Indian Propaganda by Mr. Phizo in the U. K. and the steps taken by the Government of India in the matter.	Shrimati Ila Palchoudhuri	Shri Jawaharlal Nehru 4-8-1960.
3	Refusal of admission to about eight thousand students by Delhi Colleges.	Shri Atal Bihari Vajpayee	Dr. K. L. Shrimali 5-8-1960.
4	Circulation of counterfeit notes in South India and the steps taken in the matter.	Shri C. R. Narasimhan	Shri Morarji Desai 8-8-1960.
5	Closure of the Palai Central Bank.	Shri P. T. Punnoose	Shri Morarji Desai 9-8-1960
6	Explosion in the Chapui Khas colliery of Raniganj, West Bengal.	Shri Aurobindo Ghosal	Shri Lalit Narain Mishra 9-8-1960.
7	Allegations of adulteration of Milk Supplied under Delhi Milk Scheme.	Shri Atal Bihari Vajpayee	Shri M. V. Krishnappa 10-8-1960.
8	Accident in the Hindustan Coal Mines, Talchar.	Shri Surendranath Dwivedy	Shri Abid Ali 12-8-1960.
9	The Gastro-enteritis epidemic in Delhi and Uttar Pradesh.	Shri Raghunath Singh	Shri D. P. Karmarkar 17-8-1960.
10	Recognition reported to have been granted to an association in Bombay to conduct forward trading in black pepper.	Shri A. K. Gopalan	Shri Nityanand Kanungo 22-8-1960.
11	Recent floods in Orissa	H.H. Maharaja Pratap Keshari Deo	Hafiz Mohammad Ibrahim 25-8-1960.
12	Impending closure of iron ore mines at Bansapati, Orissa due to non-allotment of wagons.	Shri Chintamani Panigrahi	Shri S. V. Ramaswamy 26-8-1960.
13	Reported oil find at Balkeshwar near Agra.	Shrimati Ila Palchoudhuri	Shri K. D. Malaviya 29-8-1960.
14	Threatened strike by the Bombay Regional Committee of Air Corporation Employees' Union.	Do.	Shri Ahmed Mohiuddin 31-8-1960.

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1	2	3	4
15	Famine Conditions in Rayalaseema and other districts of Andhra Pradesh.	Shri T. N. Viswanatha Reddy	Shri M. V. Krishnappa 2-9-1960.
16	Floods in some districts of Punjab.	Chaudhury Pratap Singh Daulta	Hafiz Mohammed Ibrahim 3-9-1960.
17	Shooting of planes and an outpost raided by Naga hostiles.	Shri Premji R. Assar	Shri V. K. Krishna Menon.
18	Damage by the earthquake on 27-8-1960.	Shrimati Ila Palchoudhuri	Shri Govind Ballabh Pant 6-9-1960.
19	Shortfall in production in Bhilai and Rourkela Steel Projects on account of shortage of coal and iron ore.	Shri Narayan Ganesh Goray	Sardar Swaran Singh 7-9-1960.
20	Proposed retrenchment of employees of the Rehabilitation Finance Administration.	Shrimati Renu Chakravarty	Shri Morarji Desai 9-9-1960.
21	Finalisation of Pay Scales of remaining Central Government Employees and non-implementation of new Scales in Central Government Undertakings.	Shri S.M. Banerjee	Shri Morarji Desai 9-9-1960.
22	Famine Conditions in some districts of Mysore State.	Shri N. Keshava	Shri S. K. Patil 9-9-1960.
23	Supply of wheat to Flour Mills in Punjab.	Shri Badakumar Pratap Ganga Deb Bamba	Shri S. K. Patil 9-9-1960.
24	Delay in publication of Schedule regarding rates for payment to canegrowers.	Shri Khushwaqt Rai	Shri S. K. Patil 9-9-1960.
25	Cracks in Chattar Manzil Palace, Lucknow and shifting of Central Drug Research Institute.	Shrimati Ila Palchoudhuri	Shri Humayun Kabir 9-9-1960.

4. Financial Business:

(i) Supplementary Demand for Grant (Railways):

Subject	Presented on	Voted on
Supplementary Demand for Grant (Railways) for 1960-61	9-8-1960.	16-8-1960

(ii) Supplementary Demands for Grants (General) :

Subject	Presented on	Voted on
Supplementary Demands for Grants (General) 1960-61.	18-8-1960	29-8-1960

(iii) Demands for Excess Grants—Budget (General) :

Subject	Presented on	Voted on
Demands for Excess Grants (General) for 1957-58.	10-8-1960	16-8-1960

5. Half-an-hour discussion under Rule 55:

Subject	Name of Member	Date
1. New C.H.S. Token Cards	Shri S.C. Gupta	16-8-60
2. Package Programme	Shri Harish Chandra Mathur	30-8-60
3. Prices of Foodgrains	Shri S.M. Banerjee	1-9-60
4. Cochin Dock Labour Scheme	Shri P.K. Kodiyan	5-9-60
5. Reservation in South-bound trains	Shri A.M. Tariq	6-9-60
6. Expansion of Shipping	Shri Raghunath Singh	7-9-60

6. Discussion on matters of Urgent Public Importance under Rule 193:

Subject	Name of Member	Date
1. Rise in price of cloth	Shri Rameshwar Tantia	5-8-1960 8-8-1960
2. Closure of the Palai Central Bank	Shri P.T. Punnoose	22-8-1960 23-8-1960

7. Members:

(i) Oath or Affirmation :

Name of Member who made and subscribed Affirmation and took his seat	Language of Affirmation	Date on which Affirmation was made
Shri Indrajit Gupta (Calcutta South-West)	English	1-8-1960

(ii) Withdrawals :

Name of Member	Date on which asked by the Chair
Shri Rajendra Singh	8-8-1960

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(iii) *Resignation:*

Name of Member	Constituency	Date of Resignation.
1. Dr. Gopalrao Khedkar	Akola (Maharashtra)	5-8-1960
2. Shri Mathuradas Mathur	Nagaur (Rajasthan)	11-8-1960

(iv) *Leave of Absence :*

Name of Member	Period for which leave granted.
1. Shri Balasabeb Salunke	24th March to 29th April, 1960 (Tenth Session).
2. Shrimati Ila Palchoudhuri	1st April to 29th April, 1960 (Tenth Session).
3. Shri Laisram Achaw Singh	6th April to 29th April, 1960 (Tenth Session).
4. Shri Liladhar Kotoki	1st August to 31st August, 1960 (Eleventh Session).
5. Shri Joginder Sen Mandi	1st August to 9th September, 1960 (Eleventh Session).
6. Shri Prabhu Narain Singh	1st August to 9th September, 1960 (Eleventh Session).
7. Shri B. Pocker	1st August to 21st August, 1960 (Eleventh Session).
8. Shri U. Muthuramalinga Thevar	1st August to 9th September, 1960 (Eleventh Session).
9. Shri Arjun Singh Bhadauria	1st August to 9th September, 1960 (Eleventh Session).
10. Shri K. Ashanna	21st April to 29th April, 1960 (Tenth Session) and 1st August to 16th August, 1960 (Eleventh Session).
11. Shri Lachman Singh	1st August to 9th September, 1960 (Eleventh Session).
12. Dr. K.B. Menon	1st August to 21st August, 1960 (Eleventh session).

8. Obituary References:

Name	Date on which reference made
1. Chaudhari Paragi Lal, sitting Member of Lok Sabha	1-8-1960
2. Shri Devenapalli Rajiah, sitting Member of Lok Sabha	Do.
3. Shri P. B. Gole, Member of the Central Legislative Assembly	Do.
4. Shrimati Radhabai Subbarayan, Member of the Central Legislative Assembly	Do.
5. Shri C. P. Matthen, Member of First Lok Sabha	Do.
6. Shri A. Dharam Das, Member of the Constituent Assembly of India	Do.
7. Shri T. D. Pustake, Member of the Provisional Parliament	16-8-1960
8. Shri Indra Vidyavachaspati, Member of the Provisional Parliament	24-8-1960
9. Shri Feroze Gandhi, sitting Member of Lok Sabha	8-9-1960

9. **Motions:**

	Brief subject	Under rule	Member	Date of discussion	Decision of the House
1.	Scheme of democratic decentralisation as formulated in the Report of the team headed by Shri Balwantray G. Mehta.	191	Shri Ram Krishan Gupta.	3-8-1960	Adopted.
2.	Report of the University Grants Commission for the period April, 1958—March, 1959.	191	Dr. K.L. Shrimali.	5-8-1960 11-8-1960 12-8-1960	Adopted.
3.	Recent strike by some Central Government Employees.	342	Shri Govind Ballabh Pant.	8-8-1960 9-8-1960	Substitute motion by Shri Jaganatha Rao, adopted.
4.	Annual Report of the Department of Atomic Energy for 1959-60.	191	Shri Diwan Chand Sharma.	10-8-1960	Adopted.
5.	Annual Report of the National Coal Development Corporation Limited for the year 1958-59.	191	Shri S. Ahmed Mehdi.	17-8-1960	Adopted.
6.	Report of Commissioner for Scheduled Castes and Scheduled Tribes for 1958-59.	191	Shrimati Violet Alva.	18-8-1960 19-8-1960 20-8-1960	Adopted.
7.	Statement by the Prime Minister regarding Naga Hills and Tuensang Area.	342	Shri Atal Bihari Vajpayee.	18-8-1960	
8.	Draft Third Five Year Plan.	342	Shri Jawaharlal Nehru.	22-8-1960 23-8-1960 24-8-1960 25-8-1960 26-8-1960	
9.	Oil Policy with special reference to import of crude oil from abroad.	191	Shri Badakumar Pratap Ganiga Deb Bamra.	29-8-1960	Adopted.
10.	International situation .	342	Shri Jawaharlal Nehru.	31-8-1960 1-9-1960	Substitute Motion by Shri Jaganatha Rao adopted.
11.	Situation in Assam .	342	Shri Jawaharlal Nehru.	1-9-1960 2-9-1960 3-9-1960	Substitute motion by Shri Atulya Ghosh adopted.
12.	Ninth Report of U.P.S.C.	191	Shri B. N. Datar.	5-9-1960	Adopted.
13.	Floods in Orissa . . .	191	Shri P. K. Deo.	7-9-1960	Substitute Motion by Shri Premji R. Assar adopted.

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10. Question of Privileges:

Brief subject	Name of Member	Date on which motion moved	Decision of the House.
1. Alleged non-observance of certain provisions of the Constitution by the Government.	Shri B. C. Kamble	8-8-1960	Consent withheld by Speaker.
2. Alleged reflections on the Speaker and the House by Shri Dharendra Bhowmick of Calcutta, in his 'Open letter' to the Prime Minister, circulated amongst M. Ps.	Shri Hem Barua	30-8-1960	Matter referred to the Committee of Privileges by the House.

11. Panel of Chairmen:

On the 16th August, 1960, the Speaker nominated the following Members on the new Panel of Chairmen:—

- (1) Pandit Thakurdas Bhargava
- (2) Dr. Sushila Nayar
- (3) Shri Mulchand Dube
- (4) Shrimati Renu Chakravartty
- (5) Shri H. C. Heda
- (6) Shri Jaganatha Rao

12. Papers Laid on the Table:

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13. Questions Answered:

- (i) Starred 1,287.
- (ii) Unstarred 2,540.
- (iii) Short Notice 11.

14. Resolutions:

- (i) *Statutory Resolutions:*

Subject	Article of Constitution	Member	Date of discussion	Decision of the House
Disapproval of the Essential Services Maintenance Ordinance, 1960.	123(2)(a)	Shri Naushir Bharucha.	8-8-1960 9-8-1960.	Negative

(ii) *Private Members' Resolutions:*

Subject	Member	Date of discussion	Decision of the House.
1. Appointment of Committee to review the working of the Industrial Policy Resolution.	Shri K.T.K. Tangamani	5-8-1960	Negated.
2. Ceiling on income of an individual.	Shri Ram Krishan Gupta	5-8-1960 19-8-1960.	Negated.
3. Dissemination of news and views by newspapers.	Shri Indrajit Gupta	19-8-1960 3-9-1960.	Negated.
4. Target of shipping	Shri Raghunath Singh	5-9-1960	Discussion not concluded.

15. **Statements by Ministers:**

Subject	Name of Minister	Date
1. Naga Hills and Tuensang Area	Shri Jawaharlal Nehru	1-8-1960
2. The Mahendra Pratab Singh Estates (Repealing) Bill, 1956 by Shri Purushottamdas R. Patel.	Shri Satya Narayan Sinha	Do.
3. Major Railway Accidents since the termination of the last session.	Shri Shahnawaz Khan	Do.
4. Correcting the reply given on 6-4-1960 to a Supplementary on S.Q. No. 1308 regarding construction of sailing vessels.	Dr. P. Subbarayan	2-8-1960
5. Correcting the reply given on 29-4-1960 to a supplementary on S.Q. No. 1815 regarding Second Bridge on the Yamuna.	Shri Shahnawaz Khan	Do.
6. Correcting the replies given on 14-4-1960 to supplementaries on S.Q. No. 1484 regarding Report of the Sanskrit Commission.	Dr. K. L. Shrimali	3-8-1960
7. Correcting the replies given on 15-3-1960 to supplementaries on S.Q. No. 849 regarding Sethasamadram Project.	Dr. P. Subbarayan	5-8-1960
8. Government Business for the week commencing 8-8-1960.	Shri Satya Narayan Sinha	Do.
9. Prevalence of famine conditions in Darbhanga and Muzzafarpur districts of Bihar.	Shri A. M. Thomas	11-8-1960
10. Government Business for the week commencing 16-8-60.	Shri Satya Narayan Sinha	12-8-60

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Subject	Name of Minister	Date
11. Detention of Shri Prabhu Narain Singh, M.P.	Shri Govind Ballabh Pant	17-8-1960
12. Breaches on the South-Eastern Railway	Shri Jagjivan Ram	Do.
13. Accident in the Hindustan Coal Mine, Talcher.	Shri Abid Ali	18-8-1960
14. Incident involving an Indian crew at Leopoldville Airport in Congo on 18-8-1960.	Shri Jawaharlal Nehru	20-8-1960
15. Liquidation of Palai Central Bank.	Shri Morarji Desai	Do.
16. Government business for the week commencing 22-8-1960.	Shri Satya Narayan Sinha	Do.
17. Correcting the reply given on 17-8-1960 to a Supplementary on S. Q. No. 440 regarding violation of Foreign Exchange Regulations.	Shri B. R. Bhagat	Do.
18. Government Business for the week commencing 29-8-1960.	Shri Satya Narayan Sinha	26-8-1960
19. Licensing of two more firms for the Manufacture of Scooters.	Shri Manubhai Shah	2-9-1960
20. Government Business for the week commencing 5-9-1960.	Shri Satya Narayan Sinha	3-9-1960
21. Change in Government Business for 6-9-1960.	Shri S.R. Rane on behalf of Shri Satya Narayan Sinha	5-9-1960
22. Correcting the reply given on 20-8-1960 to Starred Question No. 589 regarding import of horses from Australia.	Shri Kotha Reghuramiah	9-9-1960
23. Decisions on recommendations of Direct Taxes Administration Enquiry Committee.	Shri Morarji Desai	Do.
24. Cotton Textile Prices	Shri Lal Bahadur Shastri	Do.
25. Wrong delivery of a registered letter to Chief Minister of Punjab.	Dr. P. Subbarayan	Do.
26. Plastic Ebonoid making equipment, at the Government of India Press, Faridabad.	Shri Anil K. Chanda	Do.

16. **Announcement by Speaker.**

Subject	Date
Formation of Five Committees for considering the Draft Third Five Year Plan	6-9-1960

17. **Number of Divisions held: 5**